

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2950
ANSWERED ON 13/08/2026

STATUS OF INDIA-PAKISTAN ENGAGEMENT

2950. SHRI MALLIKARJUN KHARGE

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether any channel of official engagement with Pakistan remains active as on date, other than the DGMO-level hotline established after the May 2025 ceasefire understanding;
- (b) the details of Government's assessment of, and any advisory issued regarding, the participation of retired Indian diplomats, military officers or civil society figures in Track-2 dialogues with Pakistani counterparts; and
- (c) whether the abeyance of the Indus Waters Treaty, declared after the Pahalgam attack, continues and whether any communication has been received from Pakistan on the subject?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI KIRTI VARDHAN SINGH)

(a to c) At present, India and Pakistan maintain their respective diplomatic Missions in each other's capital. Both sides continue to have functional engagements, including DGMO-level talks, exchange of pre-notification of flight testing of ballistic missiles, exchange of list of nuclear installations, and exchange of list of prisoners in each other's custody.

The engagements between the think-tanks and academicians between the two sides are outside the purview of the Government of India. Individuals participate in Track-2 dialogues in their private capacity, and their views do not reflect the views of the Government of India.

In response to the Pahalgam terror attack perpetrated by Pakistan-sponsored terrorists on 22 April 2025, India took a number of diplomatic steps, including holding in abeyance the Indus Waters Treaty. The Treaty will continue to be held in abeyance until Pakistan credibly and irrevocably abjures its support for cross-border terrorism.
